

Sir. TRAI in its response dated 2.3.2012 to Department of Telecom on Draft National Telecom Policy (NTP) *inter-alia* stated:

“Introduce Mobile Virtual Network Operators (MNVO) in the country”

(c) to (f) Yes, Sir. On the provision contained in the Draft NTP-2012, One Nation-One licence, TRAI in its response dated 2.3.2012 to Department of Telecom *inter-alia* stated:

“Move eventually towards achieving One Nation-One License by providing for full Mobile Number Portability and removal of roaming charges, decision on both of which will be taken by TRAI.”

#### **Setting up of ATMs by department of posts**

3158. SHRI A.ELAVARASAN : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Department of Posts (DoP) has decided to set up 1000 Automated Teller Machines (ATMs) across the country under its ongoing modernization plan;

(b) if so, the details thereof;

(c) whether DoP has selected any firm for this technology advancement project; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY ( SHRI SACHIN PILOT) : (a) Yes, Sir.

(b) 820 Head Post Offices have been selected for setting up ATMs. The remaining 180 Post Offices will be identified during implementation phase.

(c) Yes, Sir.

(d) Letter of intent has been issued to the Financial Services System Integrator who will set up these ATMs.

#### **Telecom and cyber security**

3159. SHRI RAJEEV CHANDRASEKHAR : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government proposes to set up a new body to oversee telecom and cyber security; and

(b) if so, by when this is likely to be done?